

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 60 of 2014

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Mr. Ashutosh Anand, Amicus Curiae
For the Respondents: Mr. Amresh Kumar, Advocate

10/ 26.03.2021 Mr. Amresh Kumar, learned counsel appearing for the Insurance Company submits that this case cannot be disposed in the Lok Adalat.

Considering his submission, this case is adjourned.

(Ananda Sen, J.)

Kumar